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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/165/2016

NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others

NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. V. RADHAKRISHNAN <sup>to</sup> (D. UMA DEVI)	F&1 R9	D. Nd.
2.	C. B. VISHNU T. V. P. SAI VIHARI	Counsel for R3 - R6	T. V. P. SAI VIHARI
3.	K. RAMESH for Ramalingam & Associates	Counsel for Respondent 7 & 8	K. RAMESH
4.	S. Manoj Kumar (For. Vidhya Shankar)	Counsel for Petition	S. Manoj Kumar

ORDER

Shri S Manoj Kumar, representing counsel for petitioners present. Shri T V P  
Sai Vihari, counsel for R3 to R6, Shri K Ramesh, counsel for R7 & R8 and Ms  
D Uma Devi, proxy representing counsel for R9 are present. Counsel for R7, R8  
and proxy counsel for R9 sought time for filing counter. Time enlarged at  
request as a last chance. Put up on 30.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)